

(e) whether India has made categorical statement that its view on the boundary shall remain the same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (e) Recently, China started issuing new electronic passports which contain watermarks of a map of the People's Republic of China (PRC), which depicts Arunachal Pradesh and Aksai Chin as part of China. Our Embassy and its Consulates General in China have started stamping a round seal of the map of India depicting our correct external boundaries on visas stamped on such passports. The fact that Arunachal Pradesh and Jammu and Kashmir are integral and inalienable parts of India has been clearly conveyed to the Chinese side on several occasions including at the highest level.

#### Unutilised funds for tribal development

2972. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that major portion of Tribal Area Sub Plan and the funds given for tribal development are not utilized as a result of which the fund allocation in Twelfth Plan for tribal development has been reduced; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Following allocations have been made for Tribal Sub Plan under Plan Schemes administered by various Ministries/Departments:

(Rs. in crore)

Budget Estimates 2011-2012	Budget Estimates 2012-2013
18466.23	21710.11

From the financial year 2011-2012, Government is making separate allocations for Tribal Sub Plan as a part of the Plan allocations, and the same are reflected transparently by concerned Ministry/Department in a distinct head of account. Fund allocation is not proposed to be reduced for tribal development in Twelfth Plan.

(b) Does not arise.